


OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)
SAKET COURTS COMPLEX, NEW DELHI

ORDER NO. 302 Dated 22.8.19.

In super-session of earlier order no. 246 dated 28.06.2018, in pursuance of the provision of Sub-Sector (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005), I being District & Sessions Judge, South East District, Saket Courts Complex, New Delhi hereby designate Dr. Hardeep Kaur, PO MACT, as "First Appellate Authority" and Ms. Surya Malik Grover, ADJ-01, as "First Link Appellate Authority" and "Transparency Officer" for the office of District & Sessions Judge, South East District, Saket Courts Complex, New Delhi with immediate effect.

However, the correspondence with the Hon'ble High Court of Delhi and Ld. District & Sessions Judge (HQ), Delhi shall be done only through the undersigned.


(NEENA BANSAL KRISHNA)
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

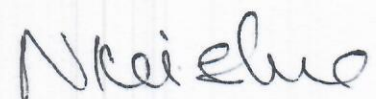
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No. _____/PIO/Gaz./D&SJ/SE/2019

Dated, Delhi the 22/08/19

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judges (West/North/North-West/New Delhi/South/South-West/North-East/East/Shahdara.)
4. The Secretary (AR), Administrative Reform Department, 7th level, C-Wing, Delhi Secretariat GNCT, New Delhi.
5. All the Judicial Officers of South East District, Saket Courts, New Delhi.
6. Officer concerned.
7. The Chief Metropolitan Magistrate, South East District, Saket Courts, New Delhi.
8. All the A.O.(Judicial) of South East District, Saket Courts, New Delhi.
9. PS to District & Sessions Judge, South East District, Saket Courts, New Delhi.
10. All Branches of South East District, Saket Courts, New Delhi
11. All the PRO/APROs, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Courts, Delhi.
13. The Secretary, Delhi Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts.
14. Notice boards of all the court complexes, Delhi/New Delhi


District & Sessions Judge (South-East)
Saket Court Complex, New Delhi